

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.97
TO BE ANSWERED ON 2ND FEBRUARY, 2021**

DATA COLLECTION THROUGH CO-WIN APPLICATION

97 SHRI DEREK O' BRIEN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of data that will be collected and monitored through Co-Win application and
- (b) whether a person will be denied COVID-19 vaccination if he/she cannot download Co- Win application for any reason and the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Particulars of the beneficiaries for verification of their identity at the time of vaccination such as name, gender, date of birth/Age, ID card type and ID no. etc. are being collected. Further details necessary to ensure full vaccination of a beneficiary such as type of vaccine, vaccination date, vaccine 1st/2nd dose etc. are also being collected.

(b): No.